

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 14.02.2019 (THURSDAY)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 123 of 2018	Triumphant Institute of Management Education Pvt. Ltd. &Anr. Vs. Inspire Educational Services Pvt. Ltd. & Ors.	Tejveer Bhatia	Ritin Rai, Saransh Jain
2.	Comp. App. (AT) No. 336 of 2018	Yoglaxmi Investments and Trading Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Garvesh Kabra	Inderjit Vania,
3.	Comp. App. (AT) No. 354 of 2018	Your Own Green Area Creations Pvt. Ltd. Vs. Registrar of Companies, New Delhi	Jyoti Rana	Vijay Chandra Joshi
4.	Comp. App. (AT) No. 355 of 2018	Science Pyramid Publications Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana, New Delhi	Karanveer Jindal	Vijay Chandra Joshi
5.	Comp. App. (AT) No. 385 of 2018	VRG Healthcare Pvt. Ltd. & Ors. Vs. Ganesh Ramchandra Chakkarwar	Padma Priya	P.K. Mittal

For Hearing (Part Heard)

6.	Comp. App. (AT) No. 256 of 2018	Amritsar Swadeshi Woolen Mills Pvt. Ltd. Vs. Vinod Krishan Khanna &Ors.	Nidhi Mohan Parashar	P.K. Mittal
7.	Comp. App (AT) No. 321 of 2018	C.J. Mathew Vs. Greendot Hotels & Resorts (India) Pvt. Ltd. &Ors.	AnirudhWadhwa	Sumesh Dhawan

For Admission (After Notice)

8.	Comp. App. (AT) No. 389 of 2018	Dhananjay Mishra Vs. Dynatron Services Pvt. Ltd. & Ors.	Aman Vachher	Vikas Mehta
9.	Comp. App. (AT) No. 11 of 2019	Gaurangika Patel & Ors. Vs. Doloo Tea Co. (India) Ltd.	Chitraanshul A. Sinha	Kunal Singh

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By Order  
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Registrar